ORGANIZATIONAL STRUCTURE

Governing Board

Sh. Rahul Madan
(Chairperson)

(Whole Time Member)

- **Sh. Kulwant Singh (ED)**
  1. Human Resources
  2. Establishment
  3. Finance and Accounts

Sh. Sandip Garg
(Whole Time Member)

- **Sh. Ravinder Maini (ED)**
  1. Advocacy
  2. Knowledge Management
  3. Partnerships
  4. Continuing Professional Education
  5. International Affairs

Sh. Bhushan Kumar Sinha
(Whole Time Member)

- **Sh. Kulwant Singh (ED)**
  1. Legal Affairs
  2. Adjudication
  3. Prosecution
  4. Court Proceedings
  5. Matters relating to processing of cases referred to Disciplinary Committee

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  1. Integrated Platform for IBC Ecosystem (iPIE)

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  1. RTI / FAA

- **Sh. Ravinder Maini (ED)**
  1. Insolvency Professionals (IPs) and Insolvency Professional Entities (IPEs)
  2. Insolvency Professional Agencies (IPAs)
  3. Registered Valuers (RVs), Registered Valuer Entities (RVEs) and RVOs

- **Sh. Jithesh John (ED)**
  1. Corporate Insolvency
  2. Corporate Liquidation
  3. Individual Insolvency and Bankruptcy
  4. Data Dissemination

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  1. CVO / Vigilance

- **Sh. Ravinder Maini (ED)**
  1. Complaints
  2. Grievance Redressal
  3. Inspection
  4. Investigation
  5. Surveillance

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  1. Information Technology

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  1. Research and Publication
  2. Research Guidance Group (RGG)

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  1. Information Utility (IU)
  2. Limited Insolvency and Valuation Examinations
  3. Post-Graduate and National Insolvency Programme

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  1. Board Meetings
  2. Strategy
  3. Communication
  4. Parliament
  5. FSDC related matters
  6. Annual Report
  7. Quarterly Newsletter